

-[PUBLICATIONS ISSUED BY THE PUBLICATIONS DIVISION

230. SHRI KRISHNAKANT VYAS: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) the amount spent on the publication of papers and magazines published in English, Hindi and Urdu in 1954-55 by the Publications Division;

(b) the sale proceeds of these papers and magazines during the same period; and

(c) the estimated amount set apart for the purpose for 1955-56?]

सूचना तथा प्रसारण मंत्री (डा० बी० वी केशकर) : (क) प्रकाशन विभाग द्वारा १,२५,२०० रुपये व्यय किये गये हैं ।

(ख) १,५२,००० रुपये ।

(ग) १,४२,३०० रुपये ।

[THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR) :

(a) The amount spent by the Publications Division is Rs 1,38,300.

(b) Rs. 1,83,000.

(c) Rs. 1,42,300.]

FLOOD SITUATION IN ORISSA

MR. CHAIRMAN: Three Members have come to me representing Congress, P.S.P., and Democratic Party— Mr. Biswanath Das, Mr. Dwivedy and Mr. Mahanty. All of them wish to make a representation about the flood situation in Orissa. Is it not so?

SHRI BISWANATH DAS (Orissa): Yes.

MR. CHAIRMAN: It is essentially a subject for the State but if there is any information which the Home Minister can give, it will always be welcome.

tEnglish translation.

THE MINISTER FOR HOME AFFAIRS (SHRI GOVIND BALLABH, PANT) : I have seen the report which has been published in the papers today and we are very sorry over this devastation caused by the floods in Orissa. We had hoped that the vagaries of nature would not cause such a calamity again at least this year, but these expectations have not been fulfilled. Our sympathies go out to the people who have suffered and this-House and all of us feel sorry. So far as the Government of India is concerned, it will do all it can to assist the sufferers. On the one hand, measures are already in train for permanently stopping such sort of ravages; and so far as the present calamity is concerned, all that can be done to relieve distress will be done.

SHRI V. K. DHAGE (Hyderabad): Have they any information?

SHRI B. C. GHOSE (West Bengal): What action is being taken by the Government to relieve the distress?

MR. CHAIRMAN: He has said that all measures for the relief of distress-are being taken by the Government of India and permanent measures also to prevent such things are in progress.

SHRI BISWANATH DAS: What is the extent of damage and loss of life?

SHRI GOVIND BALLABH PANT: We are in touch with the Orissa Government but I am not yet in a position to give you any detailed information.

SHRI S. N. DWIVEDY (Orissa): Will *he* submit a detailed statement when it is received?

SHRI BISWANATH DAS: May I request the hon. Home Minister to say if he could give us some information regarding the loss of life? Newspapers have reported about 200. May I know whether it is correct or it is yet preliminary? If they have any information, could *he* kindly pass on to us information regarding the loss of life?

SHRI GOVIND BALLABH PANT: As I just said, we are in touch with the Government of Orissa and as soon as we have definite information, I will let the hon. Member know.

STATEMENT RE STARRED QUESTION NO. 456 ANSWERED ON 30TH MARCH, 1955

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): Sir, on behalf of Dr. Keskar I read the following statement:

"In reply to a supplementary question by Prof. G. Ranga to the Starred Question No. 456 answered by me in the Rajya Sabha on the 30th March 1955, I had informed the House that we had not yet thought of a general kind of reduction in prices for particular clientele in respect of the publications brought out by the Publications Division of my Ministry. The position was slightly different inasmuch as the Division allowed 10 per cent, discount to important libraries and educational institutions on request. We have now gone a step further and have decided to extend similar concessions to all the educational institutions including libraries, as far as possible through the recognised selling agencies of the Publications Division all over the country."

THE CITIZENSHIP BILL, 1955

THE MINISTER FOR HOME AFFAIRS (SHRI GOVIND BALLABH PANT): Sir, I move:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to provide for the acquisition and termination of Indian citizenship, and resolves that the following members of the Rajya Sabha

be nominated to serve on the said Joint Committee:

Shri K. Madhava Menon Shri Jaspal Roy Kapoor Shri Akbar Ali Khan Shri Sri Narayan Mahtha Shri B. P. Agarwal Diwan Chaman Lal Dr. R. P. Dube Shri P. T. Leuva Shri Trilochan Dutta Dr. H. N. Kunzru • Shri B. C. Ghose Shri J. V. K. Vallabharao Shri M. P. N. Sinha Shri Amolakh Chand, and The mover (Shri Govind Ballabh Pant)."

Sir, I had the privilege of making an allied motion in the Lok Sabha about a month ago. The subject matter of this motion which is of more than ordinary importance was discussed there for some days and ultimately the motion was adopted unanimously by the entire House. I am glad to have the opportunity of placing it before the hon. Members of this House. The question of citizenship affects every person living in our land and it also has a bearing on other countries and still more so on the persons in those countries who owe their origin to India. All rights, if they are not the creatures of the status of citizenship, are in a way associated with it. Civic rights flow from this perennial fountain. So long as we were under foreign rule, we had hardly any law of citizenship. The British law was supposed to govern the people residing in our country. They had all liabilities and obligations, but hardly any rights and privileges. Only in the year M28, an insignificant sort of Bill having a bearing on the law of citizenship was passed, and even that law was more for the benefit of outsiders than of the nationals of this country. The question assumed importance and naturally attracted the attention of the Constituent Assembly on the advent of independence. The Constituent Assembly dealt with